

MR. CHAIRMAN : Shri Mulayam Singh Yadav, normally one cannot put the cart before the horse. Today, in an extraordinary situation, I relax the rule under my inherent powers.

...(Interruptions)

SHRI G.M. BANATWALLA (PONNANI): But listen to us also on the same matter of Muzaffarnagar. â€¦
(Interruptions)

MR. CHAIRMAN: Normally, Zero Hour should have precedence over Matters under Rule 377.

...(Interruptions)

SHRI G.M. BANATWALLA : But I want to make a submission. We have given notices. We also have to say on the same subject. ...(Interruptions)

MR. CHAIRMAN: Not all the notices given can be taken up now. Only Shri Mulayam Singh Yadav is allowed to speak.

...(Interruptions)

MR. CHAIRMAN: Shri Mulayam Singh Yadav, it is only for today. Hereafter, it will not be a precedent.

...(Interruptions)

SHRI G.M. BANATWALLA : If you do not give permission to me to speak on the subject, it would be unjust, Sir.
...(Interruptions)

MR. CHAIRMAN: In that case, I would be allowing the Zero Hour to go on now.

...(Interruptions)

MR. CHAIRMAN: Shri Mulayam Singh Yadav is a senior Member. That is the reason why I considered his request.

...(Interruptions)

MR. CHAIRMAN: Tomorrow it would be taken up.

...(Interruptions)

SHRI SAIDUZZAMA (MUZAFFARNAGAR): He may be allowed to speak. ...(Interruptions)

MR. CHAIRMAN: All right, Shri Banatwalla, I accede to your request. You can also speak.

श्री मुलायम सिंह यादव (सम्मल) : सभापति महोदय, मैं आपका आभारी हूँ कि आपने मुझे बोलने के लिये समय दिया। मैं आपके सामने एक गंभीर मामला रख रहा हूँ। तारीख 2 अगस्त को अनिल कश्यप और उसके साथी ने मुसलमानों को आपत्तिजनक गालियाँ देते हुये अपमानित किया और धमकी भरे पत्र भी लिखे। पोस्टर छपवाकर मस्जिद में फेंके गये जिसे पुलिस ने पकड़ा। पुलिस द्वारा पकड़े जाने के बाद उसने यह भी स्वीकार किया कि 21 जून को मस्जिद में उसने आग लगाई थी। साथ ही उसने यह भी स्वीकार किया कि उसने एक मुसलमान की हत्या की। उसके बाद एक मजार के सचिव को घायल किया। जब पुलिस ने उसको गिरफ्तार किया तो जबरदस्ती पुलिस से छीनने की कोशिश की गई थी। जब पुलिस से नहीं छीन सके। उसने कहा कि हत्यारा है, दंगा कराना चाहता है तो बाजार बंद करने के लिये एक संगठन के लोग, एक दल के लोग निकल पड़े।

श्री विजय गोयल (चांदनी चौक) : किस दल के लोग?

श्री मुलायम सिंह यादव : अभी बताऊंगा।

श्री विजय गोयल : आप सारी कहानी सुना देंगे और बाद में हमारा नाम ले देंगे। यह बात गलत है।â€¦ (व्यवधान)

MR. CHAIRMAN: Shri Vijay Goel, I allowed him only. There cannot be a crosstalk. Please take your seat.

...(Interruptions)

श्री मुलायम सिंह यादव : मुझे चेयरमैन ने अलाउ किया है और तभी बोल रहा हूँ।â€¦ (व्यवधान)

SHRI VIJAY GOEL (CHANDNI CHOWK): I am on a point of order.

MR. CHAIRMAN: What point of order? There is no point of order.

He wanted to raise an important matter.

श्री मुलायम सिंह यादव : वह एक व्यक्ति की हत्या में शामिल था यह उसने स्वीकार किया। इसके बाद भाजपा और संघ परिवार के लोग उस व्यक्ति को पुलिस से जबरदस्ती छुड़ाने के लिए गये। लेकिन जिला पुलिस ने छोड़ने से इनकार कर दिया। (व्यवधान)

श्री विजय गोयल : आप इन्हें अलाऊ क्यों कर रहे हैं। (व्यवधान) यह संसद है, हम इसे उत्तर प्रदेश का चुनाव का अखाड़ा नहीं बनने देंगे। (व्यवधान) आप संसद में किसी की पीड़ा कह सकते हैं, इसे चुनाव का अखाड़ा नहीं बना सकते। (व्यवधान)

MR. CHAIRMAN (SHRI P.H. PANDIYAN): Please take your seat.

...(Interruptions)

MR. CHAIRMAN: I ascertained the mood of the House and then I allowed him.

...(Interruptions)

श्री मुलायम सिंह यादव : जब उसे नहीं छोड़ा तो उसके खिलाफ इन्होंने बाजार बंद कराया और हिंदुओं की दुकानों को बंद कराने पहुंचे, उन्होंने दुकाने बंद करने से मना कर दिया। (व्यवधान) इसके बाद भाजपा के लोगों ने हिंदुओं के साथ मार-पीट की।

श्री मनोज सिन्हा (गाजीपुर) : सभापति महोदय, समाजवादी पार्टी की वजह से उत्तर प्रदेश में सौहार्द का वातावरण खराब हो रहा है। (व्यवधान) वहां जो अमन-चैन कायम है, उसे ये लोग बिगाड़ रहे हैं।

(व्यवधान)

संसदीय कार्य मंत्री तथा सूचना प्रौद्योगिकी मंत्री (श्री प्रमोद महाजन) : आप अब जीरो ऑवर क्यों अलाऊ कर रहे हैं। (व्यवधान)

MR. CHAIRMAN: A senior Member asked my permission to make a submission. I allowed him. I have already said that this is an extraordinary case and this is not going to be a precedent.

...(Interruptions)

MR. CHAIRMAN: I relaxed the rules today under my residual powers and I allowed him.

...(Interruptions)

SHRI PRAMOD MAHAJAN: Mr. Chairman, Sir, this is not 'Zero Hour'. We should go to regular business now. This is my request. ...(Interruptions)

श्री मुलायम सिंह यादव : उसके बाद उन्हें हिंदुओं ने खदेड़ दिया। आगे इन्हें एक मुस्लिम मिला, ये उसे मारने लगे, वह जान बचाकर भागा। (व्यवधान) उसके बाद इन्होंने मुसलमानों के घरों को जलाया और लूटपाट की, वहां पुलिस ने फायरिंग की जिससे दो लोग घायल हुए। (व्यवधान)

MR. CHAIRMAN: Do you not want the Chair to be independent?

...(Interruptions)

1433 hours

(At this stage, Shri G.M. Banatwalla came and stood on the floor near the Table.)

...(Interruptions)

MR. CHAIRMAN: Shri Saiduzzama, you wanted to make an one-line submission. Is it over?

...(Interruptions)

MR. CHAIRMAN: I wanted a smooth functioning of the House.

...(Interruptions)

1434 hours

(At this stage, Shri Rajesh Ranjan alias Pappu Yadav came
and stood on the floor near the Table.)

...(Interruptions)

MR. CHAIRMAN: Please go back to your seats.

...(Interruptions)

MR. CHAIRMAN: You did not raise any objection when I called the name of Shri Mulayam Singh Yadav to make a submission. Why are you raising it now?

...(Interruptions)

श्री सईदुज्जमा : सभापति महोदय, इसमें जो दोगी लोग हैं उनके खिलाफ सख्त कार्रवाई की जाए। (व्यवधान)

श्री मुलायम सिंह यादव : अब तक ऐसी दस घटनाएं ये लोग वहां दंगा कराने के इरादे से कर चुके हैं। वहां की जनता इनके खिलाफ हो गई है। मैं चाहता हूँ कि सरकार इस पर वक्तव्य दे। (व्यवधान)

SHRI PRAMOD MAHAJAN: Mr. Chairman, Sir, as per the Order Paper, after Lunch we have to go to regular business. Instead of taking up regular business, if 'Zero Hour' starts, then there is no end to it. My request is that after submissions under Rule 377 are over, anything said should go off the record and we should go to regular business. They can raise this issue tomorrow. ...(Interruptions)

MR. CHAIRMAN : Please take your seats.

...(Interruptions)

MR. CHAIRMAN: Allow me to make my submission.

...(Interruptions)

1435 hrs

(इस समय श्री जी.एम.बनातवाला तथा श्री राजेश रंजन उर्फ पप्पू यादव अपने-अपने स्थानों पर वापस चले गए।)

...(व्यवधान)

MR. CHAIRMAN: Please take your seat. I have allowed you.

...(Interruptions)

MR. CHAIRMAN: Shri Mulayam Singh Yadav wanted to make a submission. I told him that the matters under Rule 377 should have precedence over it. Now, that is over. Everybody came to the Well of the House. What can the Chairman do? I wanted to have smooth functioning of the House.

...(Interruptions)

MR. CHAIRMAN: Take your seats.

...(Interruptions)

MR. CHAIRMAN: It is not a Zero Hour.

...(Interruptions)

MR. CHAIRMAN: He wanted to make a mention.

...(Interruptions)

श्री प्रमोद महाजन : आप कल बोलिये। अभी क्या दुनिया डूब रही है, शाम को? (व्यवधान)

MR. CHAIRMAN: The Speaker has acquired powers to relax the Rules. It was only to have a smooth functioning of the House. But the Members came to the Well of the House.

...(Interruptions)

SHRI G.M. BANATWALLA : You must uphold the dignity of the Chair. Uphold your promise.

MR. CHAIRMAN: You can make a one-line submission.

...(Interruptions)

MR. CHAIRMAN: I have to keep my word.

(Interruptions)

SHRI VIJAY GOEL : Sir, you cannot do this. This is not a Zero Hour.

MR. CHAIRMAN: This is not a Zero Hour. I am not asking him to make the submission as if it is the Zero Hour.

...(Interruptions)

MR. CHAIRMAN: It is only a mention.

...(Interruptions)

MR. CHAIRMAN: Why do you want to allow Shri Banatwalla and why not me?

...(Interruptions)

MR. CHAIRMAN: I did not want an adjournment.

...(Interruptions)

MR. CHAIRMAN: I know the Rules.

...(Interruptions)

MR. CHAIRMAN: If the Members come to the Well of the House, the Chairman has no option except to invoke that type of thing.

...(Interruptions)

MR. CHAIRMAN: This is not a precedent. Shri Banatwala, you can now say it in only one line.

...(Interruptions)

SHRI VIJAY GOEL (CHANDNI CHOWK): I am on a point of order.

...(Interruptions)

MR. CHAIRMAN: You have made enough submissions.

...(Interruptions)

MR. CHAIRMAN: Now, you cooperate with the Chair.

...(Interruptions)

MR. CHAIRMAN: They can make the submissions tomorrow.

...(Interruptions)

SHRI VIJAY GOEL : Why do you not allow me? ...(Interruptions) I am on a point of order. ...(Interruptions)

MR. CHAIRMAN: Is this the way to behave? You wanted a one-line submission.

...(Interruptions)

MR. CHAIRMAN: I have given enough time.

...(Interruptions)

श्री जी.एम.बनातवाला : वहां मुजफ्फरनगर में मस्जिद में आग लगा दी गई, मस्जिद में हैड बिज डाले गए.....(व्यवधान) मजार पर तनाजा और पुलिस से झगड़ा किया गया लेकिन कोई कार्रवाई नहीं हुई।(व्यवधान) मेरी मांग है कि एक पार्लियामेंट्री कमेटी मुजफ्फरनगर जाए और वहां के हालात को देखे कि क्या डिसक्रिमिनेशन है।(व्यवधान) वहां बहुत डिसक्रिमिनेशन हुआ है। इसलिए वहां एक पार्लियामेंट्री कमेटी जानी चाहिए और जांच होनी चाहिए।(व्यवधान)

MR. CHAIRMAN: You had your say. Please sit down. Now, Shri Basu Deb Acharia will speak.

...(Interruptions)

श्री रामजीलाल सुमन : सभापति जी, प्रमोद महाजन जी इस पर सरकार की तरफ से बोलें तो अच्छा रहेगा।(व्यवधान)

MR. CHAIRMAN: Please take your seats. Otherwise, I have to expunge the whole proceedings.

...(Interruptions)

MR. CHAIRMAN : What Shri Mulayam Singh Yadav has submitted is on records and if you behave like this, then it will have to go.

...(Interruptions)

कुंवर अखिलेश सिंह (महाराजगंज, उ.प्र.) : सभापति महोदय, उत्तर प्रदेश में मुजफ्फर नगर में इतनी बड़ी घटना हुई और सरकार चुप बैठी है। सरकार की तरफ से जवाब आना चाहिए।(व्यवधान)

MR. CHAIRMAN : Kunwar Akhilesh Singh, please go to your seat. I have called Shri Basudeb Acharia.

...(Interruptions)

श्री रामजीलाल सुमन (फिरोजाबाद) : सभापति महोदय, यह बहुत गंभीर मामला है।

MR. CHAIRMAN: Nothing will go on record, except Shri Basudeb Acharia's submission.

(Interruptions)

MR. CHAIRMAN: Kunwar Akhilesh Singh, please take your seat. Shri Mulayam Singh Yadav has made his submission fully.

...(Interruptions)

MR. CHAIRMAN: To avoid this, I relaxed the rules and gave you the permission, otherwise I will have to expunge it from the records. Do you want expunction?

...(Interruptions)

* Not recorded

श्री सईदुज्जमा : सभापति महोदय, मेरा केवल इतना ही निवेदन है कि जो मारे गए हैं उन्हें मुआवजा दिया जाए। व्यवधान

श्री चन्द्रनाथ सिंह (मछलीशहर) : सभापति महोदय, प्रमोद महाजन जी यहां बैठे हुए हैं। मेरा आपके माध्यम से उनसे निवेदन है कि वे इस पर कुछ जवाब दें। व्यवधान

MR. CHAIRMAN: I will expunge the entire submission of your leader if you behave like this. Please take your seat.

...(Interruptions)

MR. CHAIRMAN: You wanted to submit it before the House, I have allowed you and you have made your submission too. Now, please take your seat.

...(Interruptions)

MR. CHAIRMAN: Is it the way to make submission in the House?

...(Interruptions)

MR. CHAIRMAN: Is it the mood of the House to expunge the whole thing?

...(Interruptions)

MR. CHAIRMAN: You must be satisfied, I gave you an opportunity. If you are not taking your seats, I have no option but to expunge it.

...(Interruptions)

MR. CHAIRMAN: Nothing will go on record.

(Interruptions) *â€

MR. CHAIRMAN: This is not the procedure. I have already allowed your leader to speak.

...(Interruptions)

संचार मंत्रालय में राज्य मंत्री (श्री तपन सिकंदर) : सभापति महोदय, क्या मुलायम सिंह जी का अपनी पार्टी पर बिलकुल नियंत्रण नहीं है ? â€ (व्यवधान)

MR. CHAIRMAN: Shri Mulayam Singh Yadav, you wanted to make submission and I gave you an opportunity. Now, please ask your Members to take their seats.

...(Interruptions)

*Not recorded.

श्री मुलायम सिंह यादव : सभापति महोदय, यह मामला बहुत गंभीर है और यह सही है कि

â€ (व्यवधान)

श्री अधीर चौधरी (बरहामपुर, पश्चिम बंगाल) : सर, यहां उठाए जाने वाले सभी मामले गंभीर हैं। जब मुलायम सिंह जी को अपनी बात कहने का मौका दिया जा रहा है, तो हमें भी अपनी बात कहने दी जाए।â€ (व्यवधान)

श्री मुलायम सिंह यादव : सभापति जी, संसदीय कार्य मंत्री को जवाब देना चाहिए। सदन को सुचारु रूप से चलाना ट्रेझरी बेंचेज की जिम्मेदारी है। आपकी तरफ के लोगों को â€ (व्यवधान) वहां दंगा करने वाले लोग पकड़े गए हैं।â€ (व्यवधान)

MR. CHAIRMAN: Shri Mulayam Singh, how can I force the Government to give a reply?

...(Interruptions)

MR. CHAIRMAN: Take your seat, otherwise I will expunge it. Please cooperate with the Chair.

...(Interruptions)

श्री सईदुज्जमा : सभापति जी, मैं सिर्फ इतना ही कहना चाहता हूँ कि जो अधिकारी दोगी पाए जाएं, उन्हें सजा मिले और जो लोग मारे गए हैं उनके परिवार वालों को मुआवजा मिलना चाहिए।

â€¦ (व्यवधान)

MR. CHAIRMAN: Shri Mulayam Singh, I cannot force the Government to give a reply now. You have made your submission, please take your seat.

...(Interruptions)

MR. CHAIRMAN : I cannot ask the Minister to reply.

...(Interruptions)

MR. CHAIRMAN: Nothing will go on record.

(Interruptions) *â€¦

MR. CHAIRMAN: Now, we shall take up the Statutory Resolution – Shri Basudeb Acharia.

...(Interruptions)

* Not recorded.

SHRI BASU DEB ACHARIA (BANKURA): Mr. Chairman, you bring peace in the House. How can I speak?

...(Interruptions)

MR. CHAIRMAN: Shri Mulayam Singh Yadav, you wanted to make your submission. I gave you an opportunity. After making your submission, you went out. They are all standing. What can I do?

...(Interruptions)

श्री मुलायम सिंह यादव : सभापति महोदय, यह गंभीर मामला है।â€¦ (व्यवधान) वह उस दारा सिंह का साथी है, जिसने उड़ीसा में हत्याएं की और इसने भी एक मुसलमान की हत्या करना स्वीकार किया है।â€¦ (व्यवधान)

MR. CHAIRMAN: Shri Mulayam Singh Yadav, you have made your submission. Shri Banatwalla, you have also made your submission. It is recorded. Everybody has made his submission.

...(Interruptions)

श्री मुलायम सिंह यादव : यह दंगा कराने वाली सरकार है, इसलिए हम सदन का बहिष्कार करते हैं।

1447 hrs.

(तत्पश्चात् श्री मुलायम सिंह यादव तथा कुछ अन्य माननीय सदस्यों ने सदन से बहिर्गमन किया।)

SHRI G.M. BANATWALLA (PONNANI): Sir, please allow me to speak. ...(*Interruptions*)

MR. CHAIRMAN: Shri Banatwallaji, you had your say.

SHRI G.M. BANATWALLA : Sir, the demand for the Parliamentary Committee to go to Muzaffarnagar must be accepted because there is discrimination. There is no reaction from the Government. I am, therefore, restrained to walk out from the House for the time being. ...(*Interruptions*)

1448 hours

(*At this stage, Shri G.M. Banatwalla left the House.*)